

**DELHI LEGISLATIVE ASSEMBLY**  
**Revised List of Business**  
**Friday 23rd December 2005/ 2, Paush1927 (Saka)**  
**2.00 PM**

**1. Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

**2. Special Mention (Rule 280):** Members to raise matters under Rule 280:

- |                            |                                |
|----------------------------|--------------------------------|
| 1. Sh. Amrish Singh Gautam | 6. Sh. Ramesh Lamba            |
| 2. Sh. Veer Singh Dhingan  | 7. Sh. Mala Ram Gangwal        |
| 3. Sh. Jile Singh Chouhan  | 8. Sh. A. Dayanand Chandila A. |
| 4. Sh. Surender Kumar      | 9. Sh. Anil Bhardwaj           |
| 5. Sh. Bheeshm Sharma      | 10. Dr. Harsh Vardhan          |

**3. Adoption of Reports:**

1. Shri Ramakant Goswami

Shri Sahab Singh Chauhan

to move the following Motion: "That this House agrees with the **Eighth Report of the Business Advisory Committee** presented on 22<sup>nd</sup> December 2005".

2. Shri Ramakant Goswami

Shri SP Ratawal

to move the following Motion: "That this House agrees with the **Sixth Report of the Private Members Bills and Resolutions Committee** presented on 22<sup>nd</sup> December 2005".

**Private Member's Business**

4

**Private Members Resolutions:**

**1. Dr. Jagdish Mukhi to move the following resolution:** "This House resolves that for taking into the important role of DISCOMs in the lives of Delhities into consideration all the DISCOMs should be brought under the Right to Information Act."

**2. Shri Ramvir Singh Bidhuri to move the following resolution:** "This House resolves that the farmers whose land have been acquired by the Government may be given employment to one of their family members by the Delhi Government or Government Undertaking. This House further resolves that the compensation of acquired land to be given by the Government may also be doubled."

**3. Shri Veer Singh Dhingan to move the following resolution:** "This House resolves that the Jhuggi Basties in Delhi may not be demolished till the alternative arrangement is provided to them."

Delhi

**Siddharath Rao**  
Secretary

22nd December 2005